

PATNA HIGH COURT

NOTICE

With regard to filling up of the vacancies in the cadre of District Judge (Entry Level), against 65% quota for the year 2023-24.

This is for information that the Court have been pleased to ask for list of contested judgments (Civil & Criminal) delivered during the period from 2019 to 2023 from all the eligible officers of Civil Judge (Senior Division) cadre who have completed three (03) years of qualifying service in the said cadre as on 30.09.2024 for consideration of their cases for promotion to the cadre of District Judge (Entry Level), against 65% quota for the year 2023-24. The names of such officers are as under:-

Sl. No.	Name of the officer, designation and present place of posting
1.	Sri Rakesh Kumar- II, Civil Judge (Senior Division)- cum-A.C.J.M., Chapra
2.	Sri Ram Sujan Pandey, Civil Judge (Senior Division)-cum-A.C.J.M., Barsoi
3.	Sri Jitendra Kumar- I, Presiding Officer, Labour Court, Begusarai
4.	Sri Ranjeet Kumar, Secretary, District Legal Services Authority, Jehanabad
5.	Ms Saroj Kirti, Secretary, District Legal Services Authority, Nawada
6.	Sri Randhir Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Balia
7.	Ms Sangeeta Rani, Civil Judge (Senior Division)- cum-A.C.J.M., Benipur
8.	Sri Shakti Dhar Bharti, Presiding Officer, Labour Court, Dalmia Nagar
9.	Sri Shukul Ram, Secretary, District Legal Services Authority, Aurangabad
10.	Sri Deepak Kumar- III, Civil Judge (Senior Division)-cum-A.C.J.M., Naugachia
11.	Sri Om Shankar, Secretary, District Legal Services Authority, Kishanganj
12.	Sri Ajay Kumar- II, Civil Judge (Senior Division)- cum-A.C.J.M., Gopalganj
13.	Sri Shyamal Kumar, Presiding Officer, Labour Court, Purnea
14.	Sri Sunil Kumar Tripathi, Presiding Officer, Labour Court, Chapra
15.	Dr. Md. Firoz Akram, Presiding Officer, Labour Court, Bhagalpur
16.	Sri Shailendra Kumar Rai, Registrar, Real Estate Appellate Tribunal, Bihar, Patna
17.	Sri Dharendra Kumar Pandey, Civil Judge (Senior Division)-cum-A.C.J.M., Nawada
18.	Sri Rohit Kumar- I, Civil Judge (Senior Division), Mahnar
19.	Sri Rohit Srivastava, Secretary, District Legal Services Authority, Araria
20.	Ms Ritu Kumari, Secretary, District Legal Services Authority, Vaishali
21.	Sri Himanshu Pandey, Civil Judge (Senior Division)-cum-A.C.J.M., Madhepura
22.	Sri Ravi Pandey, Civil Judge (Senior Division)-cum-A.C.J.M., Paliganj
23.	Ms Meena Kumari, Presiding Officer, Labour Court, Motihari
24.	Sri Rakesh Kumar- IV, Presiding Officer, Labour Court, Muzaffarpur
25.	Sri Brajesh Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Chapra
26.	Ms Ragini Kumari, Civil Judge (Senior Division)-cum-A.C.J.M., Birpur
27.	Sri Uma Shankar Narayan, Civil Judge (Senior Division)-cum-A.C.J.M., Chapra
28.	Sri Arvind Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Hilsa
29.	Ms Savita Rani, Presiding Officer, Labour Court, Munger
30.	Sri Sushil Prasad, Civil Judge (Senior Division)-cum-A.C.J.M., Teghra
31.	Sri Deepak Kumar- IV, Civil Judge (Senior Division)-cum-A.C.J.M., Chapra
32.	Sri Arvind Kumar Das, Secretary, District Legal Services Authority, Gaya
33.	Sri Sujit Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Bikramganj
34.	Sri Shambhu Das, Civil Judge (Senior Division)-cum-A.C.J.M., Uda-Kishunganj

35.	Sri Ranjay Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Sherghati
36.	Sri Manas Kumar, Presiding Officer, Labour Court, Patna
37.	Sri Kumar Krishna Deo, Civil Judge (Senior Division)-cum-A.C.J.M., Masaurhi
38.	Sri Sunil Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Gopalganj
39.	Sri Manoj Kumar- VII, Civil Judge (Senior Division)-cum-A.C.J.M., Samastipur
40.	Sri Jigar Shah, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Chapra
41.	Sri Devesh Kumar, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Buxar
42.	Sri Mahesh Shukla, Civil Judge (Senior Division)-cum-C.J.M., Sheohar
43.	Sri Kuldeep, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Biharsharif
44.	Sri Manish Kumar Upadhayay, Civil Judge (Senior Division)-cum-C.J.M., Patna
45.	Sri Aditya Kumar Singh, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Khagaria
46.	Sri Rahul Kishore, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Nawada
47.	Ms Madhvi Singh, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Aurangabad
48.	Sri Sanjeev Kumar Pandey, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Siwan
49.	Sri Kaushlendra Kumar Shukla, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Jehanabad
50.	Sri Arvind Kumar Singh, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Patna
51.	Ms Aditi Gupta, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Bhojpur
52.	Sri Prakash Kumar Roy, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Bhagalpur
53.	Sri Amrendra Prasad, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Araria
54.	Sri Dilip Kumar Rai, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Jamui
55.	Sri Rajeev Kumar, Under Secretary-cum- Deputy Legal Remembrancer, Law Department, Patna
56.	Sri Ram Chandra Prasad, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Katihar
57.	Sri Virendra Prasad, Civil Judge (Senior Division)-cum-C.J.M.-cum-A.S.J., Vaishali
58.	Sri Nand Kishore, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Chapra

The aforementioned officers have to send their list of **contested judgments within a fortnight strictly**, from the date of communication from this Court through the Principal District & Sessions Judges / Authority concerned as the case may be, in the prescribed proforma annexed herewith.

The officers must ensure that the list of judgment they will be sending must be of contested judgment only and they must keep the judgments in readiness so that they may be in a position to send them on short notice. They are also directed to visit the website of this Court regularly for further updates.

By order of the Court,

Patna High Court, Patna

Date: 15.01.2025


Registrar (Appointment)

PROFORMA

List of Contested Judgments (Civil & Criminal) delivered during the period from 2019 to 2023 in respect of consideration for promotion to the cadre of District Judge (Entry Level) against 65% quota for the year 2023-24.

Sl. No. of the Officer (as mentioned in the list of officers who are under zone of consideration for promotion)	
Name of the Officer, designation and present place of posting	

Nature of cases : Civil (Contested)

Sl. No.	Case No. & Year	Date of judgment delivered	Capacity in which judgment delivered	Remarks / Explicit reason in case of deviation, if any.

Nature of cases : Criminal (Contested)

Sl. No.	Case No. & Year	Date of judgment delivered	Capacity in which judgment delivered	Remarks / Explicit reason in case of deviation, if any.

Signature of the Officer:

Date :